COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEA NO. 114 OF 2018

Dated: 29th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s. Rubber Park India Private Limited .... Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Parichita Chowdhury.

Counsel for the Respondent(s) : Mr. Sriram Parakkat
Mr. Sarath Janardhanan for R-1

Mr. Mukund P Unny
Mr. P.V. Dinesh for R-2

ORDER

The learned counsel appearing for the appellant and the learned counsel appearing for the respondents submit that pleadings are complete. Submissions made by the learned counsel appearing for the appellant and the learned counsel appearing for the respondents are placed on record.

List the matter for hearing on ***13.02.2019.***

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

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